

SPECIAL BENCH
COURT - I

P-102

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/175(KB)2023

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	IDBI BANK LTD VS JAIN INFRAPROJECTS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Debasish Chakraborti, Adv.] For the Financial Creditor

Mr. Snehasish Chakraborti, Adv.]

Mr. Rajarshi Banerjee, Adv.] For the Respondent

O R D E R

1. Ld. Counsel on both sides present.
2. A proposal from the Corporate Debtor which is being considered by the Financial Creditor.
3. Therefore, list the matter on **26/08/2024** for reporting settlement, failing which, appropriate orders will be passed.

D. ARVIND
Member (Technical)

BIDISHA BANERJEE
Member (Judicial)